

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 86 of 2015

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

/25.03.2021

Let this case go out of my list and be placed before appropriate bench after taking permission of Hon'ble the Chief Justice in which I am not a member.

(ANANDA SEN , J)

anjali/-